

**NOTIFICATION UNDER A. P. GRAM PANCHAYATS ACT, 1964 AND A STATEMENT**

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH):** I beg to lay on the Table:—

- (1) A copy each of the following Notification under sub-section (5) of section 217 of the Andhra Pradesh Gram Panchayats Act, 1964 read with clause (c) (ii) of the Proclamation dated the 18th January, 1973 issued by the President in relation to the State of Andhra Pradesh:—
  - (i) G.O.Ms. No. 100 published in Andhra Pradesh Gazette, dated the 26th July, 1973, containing the rules relating to establishment, maintenance of Cattle Pounds by Gram Panchayats, together with an explanatory note.
  - (ii) G.O.Ms. No. 174 published in Andhra Pradesh Gazette, dated the 9th August, 1973, containing rules relating to the constitution, powers and procedure of Joint Committee for management of Public/Government Ferries in Gram Panchayats and Panchayat Samitis, together with an explanatory note.
- (2) Two statements (Hindi and English versions) explaining the reasons for not laying the Hindi versions of the above Notifications.

[Placed in Library. See No. LT-5608/73.]

**REVIEW AND ANNUAL REPORT OF TANNERY AND FOOTWEAR CORPORATION OF INDIA LTD., KANPUR FOR 1971-72**

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE):** I beg to lay on the Table a copy each of the following

papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Tannery and Footwear Corporation of India [Placed in Library. See No. LT-1971-72.
- (2) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1971-72, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-5609/73.]

**INDIAN MUSEUM RECRUITMENT (2ND AMDT.) RULES AND VICTORIA MEMORIAL HALL (GENERAL PROVIDENT FUND) AMDT RULES**

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM):** On behalf of Shri D. P. Yadav, I beg to lay on the Table:—

- (1) A copy of the Indian Museum Recruitment (Second Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 898 in Gazette of India, dated the 18th August, 1973, under sub-section (3) of section 15A of the Indian Museum Act, 1910. [Placed in Library. See No. LT-5610/73.]
- (2) A copy of the Victoria Memorial Hall (General Provident Fund) Amendment Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 897 in Gazette of India, dated the 18th August, 1973, issued under section 5 of the Victoria Memorial Act, 1903

[Placed in Library. See No. LT-5611/73.]